

Objectives, thrusts and Macros-Dimensions of the Eighth Plan 1992-97 and Annual Report of and review on the working of the Institute of Applied Manpower Research, New Delhi for 1990-91 etc.

THE MINISTER OF STATE OF MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H.R. BHARDWAJ): I beg to lay on the Table

- (1) A copy of the Objectives, Thrusts and Macros-Dimensions of the Eighth Plan-1992-97 (Directional Paper) (Hindi and English versions)[Placed in Library See No. LT-1324/92]
- (2)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Applied Manpower Research, New Delhi, for the year 1990-91 along with Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Institute of Applied Manpower Research, New Delhi, for the year 1990-91.
- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.[Placed in Library See. No LT-1325/92]

Notifications under All India services, Act 1951 and Review on and Annual Report of Semiconductor Complex limited, Sas Nagar in 1990-91 etc.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): I beg to lay on the Table-

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951:-
 - (i) The Indian Administrative Service (Fixation of Cadre Strength) Third Amendment Regulations, 1991 published in Notification No. G.S.R. 646 in Gazette of India dated the 9th November, 1991.
 - (ii) The Indian Administrative Service (Fixation of Cadre Strength) Fourth Amendment Regulations, 1991 published in Notification No. G.S.R. 659 in Gazette of India dated the 23th November, 1991.
 - (iii) The Indian Police Service (Fixation of Cadre Strength) Seventh Amendment Regulations, 1991 published in Notification No. G.S.R. 654 in Gazette of India dated the 16th December, 1991.
 - (iv) The Indian Police Service Eighth Amendment Regulations, 1991 published in Notification No. G.S.R. 655 in Gazette of India dated the 16th November, 1991.
 - (v) The Indian Administrative Service (Fixation of Cadre Strength) Eighth Amendment Regulations, 1991 published in Notification No. G.S.R. 699 in Gazette of India dated the 21st November, 1991.
 - (vi) The Indian Police Service (Pay) (Fixation of Cadre Strength) Ninth Amendment Rules, 1991 published in Notification No. G.S.R. 700 in Gazette of India dated the 21st November, 1991.

(vii) The All India Services (Death-cum-Retirement Benefits) Third Amendment Rules, 1991 published in Notification No. G.S.R. 2890 in Gazette of India dated the 23rd November, 1991. [Placed in Library See No. LT- 1326/92]

the Comptroller and Auditor General thereon.

(3) A statement (Hindi and English Versions) showing reasons for delay in laying the papers mentioned at (2) above. [Placed in Library See No. LT- 1327/92]

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

Statements showing action taken by the Government on various assurances, promises and undertakings given by the Ministers during Seventh, Eighth, Ninth and Tenth Lok Sabha

(i) A statement regarding Review of the Government on the working of the Semiconductor Complex Limited, Sas Nagar, for the year 1990-91.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): I beg to lay on the Table a copy each of the following (Hindi and English versions) showing action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Seventh, Eighth, Ninth and Tenth Lok Sabha:-

(ii) Annual Report of the Semiconductor Complex Limited, Sas Nagar, for the year 1990-91 along with Audited Accounts and comments of

(I)	Statement No. XXVII	— Fourteenth Session, 1984 [Placed in Library. See No. LT-1328/92]	} Seventh Lok Sabha
(II)	(i) Statement No. XXXI	— Fifth Session, 1986 [Placed in Library See No. LT- 1329/92]	
	(ii) Statement No. XXVII	— Ninth Session, 1987 [Placed in Library See No. LT- 1330/92]	} Eighth Lok Sabha
	(iii) Statement No. XXVI	— Tenth Session, 1988 [Placed in Library See No. LT- 1331/92]	
	(iv) Statement No. XXII	— Eleventh Session, 1988 [Placed in Library See No. LT- 1332/92]	
	(v) Statement No. XIX	— Twelfth Session, 1988 [Placed in Library See No. LT- 1333/92]	